

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/130/(ND)/2017

In the matter of :

M/s. Om Pizzas & Eats India (P) Limited

.. PETITIONER

SECTION :

Under Section 441 (96)

Order delivered on 09.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner /applicant : Mr. Pawan Kumar Pawan, Advocate

For the Respondent/Corporate Debtor : -

For the Intervener :

ORDER

At the request of the petitioner, the matter is adjourned to 10.10.2017.



R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
9.10.2017